

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

O.A./T.A./M.P. No. RA No. 34/2001

R.S. Sharma

IN O.A. No. 411/2001

Versus

Uo I & Co.

Date of Order	Orders
20.11.2001	Mr. Hemant Gupta - Court for appl. The Counsel for the applicant has submitted an application in my Chamber to withdraw this Review application. In view of the withdrawn application made by the Counsel for the applicant, this review application is disposed of as withdrawn.  (S.K. Agarwal) M (J).